

tors who are abroad in developed countries or those who have secured appointments directly in developing countries.

(b) The Government is undertaking all steps to facilitate the deputation of doctors to the Middle East on mutually beneficial and accepted terms.

Recommendation of Inter-Ministerial Working Groups on Ports

3523. SHRI A. T. PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the recommendations regarding requirements in relating to anticipated growth of economy projected by inter-Ministerial Working Group for (i) Shipping and Industry (ii) Ports and (iii) Road Transport; and

(b) what action Government propose to take on those recommendations?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b). An inter-Ministerial Working Group for Ports for the Five-Year Plan 1980-85 was set up and the Group made the following proposals for allocation of funds for the port sector for the Plan period:—

	Rupees in Crores
(i) Major Ports Sector	633.00
(ii) Andaman Lakshadweep Harbour Works	24.00
(iii) Central Dredging Organisation	1.00
(iv) Dredging Corpn. of India	30.00
(v) Research and Development	3.00
Total:	691.00

Against this, the Planning Commission have agreed to an allocation of Rs. 575.00 crores. The Sector-wise allocations are under finalisation.

2. No inter-Ministerial Working Group was set up for Shipping

and Road Transport Sectors for the Five Year Plan 1980-85. However on the basis of projections received from the Shipping Development Fund Committee and the requirements projected by public sector under takings, the Ministry had proposed an allocation of Rs. 913 crores as loans to S.D.F.C. and Rs. 215 crores as subsidy to S.D.F.C. during the Five Year Plan 1980-85. Against this, the Planning Commission have approved only Rs. 720 crores for the shipping sector.

In respect of the Road Transport sector, an amount of Rs. 149.00 crores was proposed for allocation during the Five Year Plan 1980-85. Against this, the Planning Commission have approved an allocation of Rs. 70 crores.

Conference of the Chairman of Port Trusts

3524. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a two day conference was held in New Delhi of the Chairmen of the Port Trusts;

(b) if so, the main subject discussed;

(c) whether the question of shortage of pilot boats that guide ships was discussed in the conference;

(d) whether the question of strike by dock workers was also discussed in the conference; and

(e) if so, the decisions arrived at the conference?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) Yes.

(b) The main subjects discussed in the conference were: review of Plan Projects for 1980-85; Container handling capacity at Ports; measures to reduce pre-berthing detention and

turnround time of ships at ports; adequacy of pilot vessels/launches and their maintenance; dredging requirements of the ports; and decentralisation—delegation of powers to the Ports.

(c) Yes.

(d) No.

(e) In regard to the shortage of pilot boats, it was decided that the concerned Ports should assess their needs and take urgent steps to acquire the required number of pilot boats.

Coal wagons which did not reach at its destination, Moradabad

3525. SHRI JITENDRA PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) how many coal wagons which were destined to reach Moradabad Division, Northern Railway, did not reach their destination and how were they disposed off in the past three years;

(b) what happened to the unconnected coal wagons and why the memo delivery procedure was followed contrary to the Railway Board's instructions during the past three years in Moradabad Division; and

(c) how much claim was made for loss of coal by the parties and why irregular working was enforced by the officers of Moradabad Division?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The number of Coal Wagons destined for stations on Moradabad Division, Northern Railway,

which did not reach the destinations and their disposal is as under:—

Year	No. of wagons not received during the year	No. of wagons subsequently delivered under clear receipt	No. of wagons not dispatched intercepted
1977-78 .	480	135	345
1978-79 .	767	205	562
1979-80 .	614	198	416

(b) The disposal of unconnected coal wagons over Moradabad Division for the last three years is as under:—

Year	No. of wagons auctioned	No. of wagons connected/adjusted	No. of wagons made over to loco-sheds
1977-78 .	The information is not available		
1978-79 .	19	32	46
1979-80 .	41	34	73

Memo delivery procedure was followed according to instructions contained in the Indian Railways Commercial Manual Vol. II and Indian Railway Conference Association Goods Tariff No. 35 Part I Vol. I. Railway Board have not prohibited memo delivery of coal wagons.

(c) The number of wagons for which the parties preferred claim in the last three years is as under:—

Year	No. of wagons
1977-78	480
1978-79	767
1979-80	614